## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>EP NO. 1 OF 2017 IN</u> APPEAL NO. 228 OF 2012

Dated: 15<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s SNJ Sugars & Products Ltd. ...Appellant(s)

Vs.

Transmission Corporation of Andhra Pradesh Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Krishanan Venugopal, Sr. Adv.

Mr. A.Sashidharan

Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R.1 to 3

## **ORDER**

We have heard learned senior counsel for the parties.

List the matter for further hearing on 29.05.2017.

( I. J. Kapoor ) Technical Member

( Justice Ranjana P. Desai ) Chairperson

mk/vt